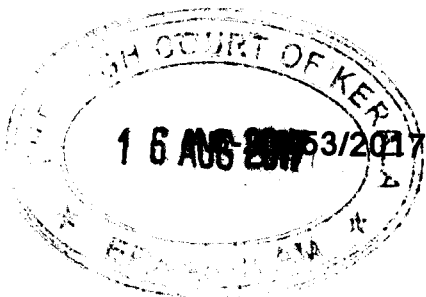


0073800

THE HIGH COURT OF KERALA



Kochi : 682 031

Dated: 14-08-2017

NOTICE

Sub: High Court Establishment - filling up of the vacancy in the category of Motor Car Mechanic Grade II temporarily on daily wage basis – application called for – regarding.

- Ref: 1. G.O.(P) 28/2016/Fin dated 26.02.2016
2. G.O(P)No.56/2017/Fin. Dated 28.04.2017

It is proposed to fill up the vacancy in the category of Motor Car Mechanic Grade II, High Court, **temporarily on daily wage basis @ ₹630/- (Rupees Six Hundred and Thirty only) per day**, for a maximum period of 179 days or till a fresh hand is appointed by direct recruitment method, which ever is earlier.

The qualifications for the post are as follows;

1. SSLC
2. Diploma or I.T.I certificate in Automobile Engineering.
3. Valid Light Motor Vehicle driving licence.
4. Two years practical experience in repairs and maintenance of motor vehicles in a recognised automobile workshop.

Qualified and willing persons are directed to submit their application in writing to the **Registrar General, High Court of Kerala, Ernakulam on or before 21.08.2017.**

By Order


G. Rathi

Assistant Registrar (Hr.Gr)

(P.T.O)

0088400

To

The Joint Registrar in charge of Control of Vehicles and Chauffeurs

The Section Officer, Kerala Judicial Academy, Athani.

The Superintendent of Vehicles, High Court.

The Confidential Assistants to the Registrars, High Court.

✓ The IT Section, High Court (for publishing in the Official Website of the High Court)

The Administrative Records Sections, High Court.

The Notice Board, High Court .

The File/Stock File.